

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 627/2016	TP 295/17	Acceptance of Chairman's Report	391/ 394	Propcare Mall Management (India) Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **SHRUTI JERE** **APPLICANT COMPANY**  
2. **BAJU NAIR** **COUNSEL**  
**FOR CYRIL AMARCHAND**  
**MANGALDAS**

*[Signature]*

Counsel for petitioner is present. Today, the matter is listed for acceptance of the Chairman's report.

We have seen the Chairman's report. Chairman's report is accepted.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)